



**PUBLIC APPOINTMENTS  
GOVERNMENT OF INDIA**

**OFFICE OF THE CHIEF COMMISSIONER OF INCOME-TAX, CHENNAI-I  
121, MAHATMA GANDHI ROAD, NUNGAMBAKKAM, CHENNAI - 600 034**

The Chief Commissioner of Income-tax, Chennai-I and CCA, Chennai invites application from meritorious Sports persons in the disciplines of Cricket(Men only/Hockey(Men Only)/Volleyball(Men only/Football (Men only)/ Basketball(Men only)/Athletics(both Men and Women) for the following posts :

S. No	Name of the post with prescribed pay structure (Pay Band (PB) & Grade Pay (GP))	Minimum educational/ technical qualification
1	Inspector of Income-tax 9300-34800 4600 (GP)	Bachelor's Degree(Graduation degree) or equivalent from a recognised University
2	Tax Assistant 5200 - 20200 2400 (GP)	Bachelor's Degree (Graduation degree) or equivalent from a recognised University and having data entry speed of 8000 key depressions per hour
3	Peon 5200 - 20200 1800 (GP)	Matriculation or equivalent qualification

The following categories of Sportspersons Viz. (1) who have represented the Country/State in the National/International tournament during the years 2007-08 and 2008-09 and (2) who have represented a University in the inter University Tournament conducted by the inter University Sports Board during the years 2007-08 and 2008-09 in anyone of the above disciplines would be eligible for appointment subject to the fulfillment of other conditions laid down above.

Age limit:

Inspector of Income-tax and Tax Assistant Posts : 18 to 27 years and 18 to 32 years in case of SC/ST candidates and 18 to 30 years in case of OBC candidates as on 01.03.2010. The Upper age limit is relaxable up to a maximum of 5 years (10 years in case of SC/ST) in the case of sportspersons with exceptional achievements and who satisfy all other eligibility conditions and who furnish the necessary certificates;

Peon Posts : 18 to 25 years and 18 to 30 years in case of SC/ST candidates and 18 to 28 years in case of OBC candidates as on 01.03.2010. The Upper age limit is relaxable up to a maximum of 5 years (10 years in case of SC/ST) in the case of sportspersons with exceptional achievements and who satisfy all other eligibility conditions and who furnish the necessary certificates;

Additional Information:

The posts are temporary but are likely to be made permanent. The persons selected are liable to be posted anywhere in Tamil Nadu.

Those sportspersons who satisfy the above qualifications/conditions may send their application with the following information :

1) Candidate's name, 2) Permanent Address, 3) Communication Address, 4) Sex, 5) Date of Birth, 6) Age as on 01.03.2010, 7) Whether SC/ST/OBC with Nativity, 8) Educational Qualification, 9) Proficiency and achievements in Games and Sports along with Form 1 / Form 2 / Form 3, 10) Current Performance (full details indicating whether the candidate is now representing the State, University). True copies of educational qualifications, evidence of Date of Birth, SC/ST/OBC certificate in standard form attested by Gazetted Officer of State/Central Government, should be submitted along with the application.

Application with the above enclosures duly superscribed as "APPLICATION FOR APPOINTMENT UNDER SPORTS QUOTA" should be addressed to :

*The Chief Commissioner of Income-tax, Chennai-I & CCA,  
No. 121, Mahatma Gandhi Road,  
Chennai - 600 034*

so as to reach on or before 01.03.2010.

- Note:
1. No original certificates should be sent
  2. Applications attached with certificates in the prescribed form from the State / University authorities for the applicant's participation in National / International events will only be entertained.
  3. Applications should be sent only by Post.

Sd/-

**Additional Commissioner of Income-tax  
(H.Qrs)(Admn), Chennai**

Date : 11.02.2010